

**AGRICULTURE (SHRI NITISH KUMAR):** (a) and (b). The Registration Committee set up under the insecticides Act, 1968 have registered 25 weedicides under the Insecticides Act, 1968. Out of these, Dalapon, Paraquat and 2, 4-D are affective in controlling the aquatic weeds. No negative list is prescribed by the Registration Committee for pesticides which cannot be used for a particular pest problem.

#### **Expansion of Telephone Exchanges in Kerala**

1181. **SHRI MULLAPPALLY RAMACHANDRAN:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of telephone exchanges in Kerala in respect of which proposals for expansion had been sanctioned;

(b) whether work on the expansion of any of these telephone exchanges in Kerala has commenced;

(c) if so, the details of the work done during 1989-90;

(d) whether representations have been received regarding the delay in starting work on some of the sanctioned projects for expansion of telephone exchanges in Malabar region of Kerala; and

(e) if so, the details thereof with reasons for the delay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (e). The information is being collected and will be laid on the Table of the House.

#### **Reservation Rules in Recruitment in Orissa Circle**

1182. **SHRI ANADI CHARAN DAS:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the reservation rules in recruitment to the posts of Branch Postmaster in Orissa Circle, Bhubaneswar are not being followed on the ground that no instructions have been issued to them in this regard by Union Government;

(b) if so, the action Government propose to take in the matter; and

(c) how the damage done to Scheduled Castes/Scheduled Tribes people so far is proposed to be rectified by Government?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (c). Information has been called for from Orissa Circle and will be laid on the Table of the House when received.

#### **Drinking water problem in Villages in Andhra Pradesh**

1183. **SHRI B.N. REDDY:** Will the Minister of AGRICULTURE be pleased to state:

(a) the number of villages in Andhra Pradesh facing acute drinking water problem as on date; and

(b) the steps taken or proposed to provide drinking water in these villages?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) and (b). There are no 'problem' villages in Andhra Pradesh as on 1.4.1990. During

1990-91 against the targetted 1000 Partially Covered villages, 149 have already been covered. Under the Accelerated Rural Water Supply Programme during the 7th Plan against an allocation of Rs. 105.67 crores an amount of Rs. 108.38 crores was released. For three Mini Mission districts in Andhra Pradesh viz. Kurnool, Mehboobnagar and East Godavari against the approved cost of Rs. 11.54 crores, an amount of Rs. 6.78 crores has been released.

#### **Chakma Refugees in Tripura**

1184. SHRI SANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the president of Chakma Refugees Association came to Delhi some time ago to apprise the Government of the various problems facing these refugees;

(b) if so, the details thereof, and

(c) total expenditure incurred by Government on Chakma Refugees till July 1990 and the nature of facilities provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) Funds amounting to Rs. 2186.267 lakhs have been released to the State Gov-

ernment so far the maintenance of tribal refugees from Bangladesh. The refugees are being provided food, clothing, shelter, educational and medical facilities etc. pending their return to Bangladesh.

#### **Mechanised Boats and Trawlers**

1185. SHRI SUKHENDU KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of mechanised boats and trawlers given to fishermen in different States and allocation of funds made by Union Government for this purpose during the last three years;

(b) the State-wise number of fishermen in the country at present; and

(c) the areas used for fish production, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) The Union Government had no Central/Centrally Sponsored Scheme to provide mechanised boats and trawlers to fishermen. However, the National Cooperative Development Corporation has sanctioned 430 mechanised boats including FRP canoes and Beach Landing craft to Fishermen Cooperatives during the last three years, the details of which are given below:-